OFFICE OF THE CHIEF JUDICIAL MAGISTRATE : EAST DISTRICT KARKARDOOMA COURTS : DELHI

ORDER

In view of postings/transfers order bearing No. 15/D-3/Gaz.IA/DHC/2025 dated 30th May, 2025, Duty Roster bearing no. 376CMM/EAST/KKD/Delhi dated 06.05.2024 is partially modified, as under:-

Sl. No.	Name of the Duty JM	Duty to be performed on	In place of
1	Sh. Pritu Raj , Ld.JMFC-01 (East) R/o Flat No. 30 D, Surya Apartments, Sector-13, Rohini, Delhi-110085.	03-06-2025	Ms Arushi Parwal Ld. JMFC,(Digial 138 NI Act-02)/ East R/o C-406, Gitanjali Apartments,Karkardooma, Delhi-110092
2	Sh. Ankit Solanki, Ld. JMFC(NI Act)/East, R/o H. No. 103-104, Pocket No.09, Sector-21, Rohini, Delhi-110086.	05-06-2025 14-06-2025	Sh. Navdeep Gupta, Ld. J.M.F.C, (East) R/o House No. B-814, Rohini Heights, Sector-29, Rohini, Delhi.
3	Ms. Sonam Singh-II, Ld. JMFC(Mahila Court-01)/East R/o Flat no. 51B, Ground Floor, R- Block, Dilshand Garden, Delhi	09-06-2025 16-06-2025	Ms.Rishika Srivastava, Ld. JMFC (East) (Mahila Court-01) R/o Flat No. 305, Type IV Residential Court Complex, Karkardooma Courts, Delhi.
4	Sh. Sachin, Ld. J.M.F.C, R/o Flat No. 302, Pasupati Apartment, Sector-48, Faridabad, Haryana.	11-06-2025	Sh. Shiva Parashar, Ld. JMFC-(Digial 138 NI Act-01)/East R/o. C-5/128, Milan Vihar Apartments, I.P. Extension, Delhi
5	Ms. Shruti Saraswat, Ld. RJMFC(East), R/o Flat No. 173, Pcket-D, Mayur Vihar, Phase-II, Delhi-110091.	07-06-2025	Ms Arushi Parwal Ld. JMFC,(Digial 138 NI Act-02)/ East R/o C-406, Gitanjali Apartments,Karkardooma, Delhi-110092
6	Ms. Shruti Saraswat, Ld. RJMFC(East), R/o Flat No. 173, Pcket-D, Mayur Vihar, Phase-II, Delhi-110091.	23-06-2025	Sh. Shiva Parashar, Ld. JMFC-(Digial 138 NI Act-01)/East R/o. C-5/128, Milan Vihar Apartments, I.P. Extension, Delhi

Court No. 32 is allocated for the work of the Duty Magistrate on 07th- 23rd June' 2025 respectively. The Reader, Ahlmad, Steno and oderly deputed to this court are directed to report for duty on the specified dated at 10:00 AM sharp and assist the Learned Duty Magistrate as required. The Ahlmad must ensure the proper handing over of all files to the concerned court. The staff of concerned Court shall be responsible for putiing the required work of the said Courts before the Ld. Duty Magistrate.

Rest of the conditions in circular No. 376/CJM/EAST/KKD/DELHI, unchanged.

dated 06.05.2025, shall remain

(Ruby Neeraj Kumar) Chief Judicial Magistrate, East Karkardooma Courts, Delhi

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Dated: 02.06 .2025

No. 438 CJM/EAST/KKD/Delhi

Copy for information to:-

- The Ld. Registrar General, High Court of Delhi at New Delhi.
- 2. The Principal District & Sessions Judge (HQ,) and West, THC, Delhi.
- 3. The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
- 4. The Principal District & Session Judge, New Delhi, Patiala House, New Delhi.
- 5. The Principal District & Session Judge North, and North- West, Rohini, New Delhi.
- 6. The Principal District & Session Judge, South-West, Dwarka, New Delhi.
- 7. The Principal District & Session Judge South, and South-East, Saket, New Delhi.
- 8. The Principal District & Session Judge-cum-Special Judge, PC Act (CBI), Rouse Avenue, New Delhi.
- The CMM, Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South-West (Dwarka), South & South-East (Saket), North-East and Shahdara, Karkardooma Courts, Delhi.
- 10. The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
- 11. All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
- 12 The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
- 13. The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/Web-Site).
- 14. Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
- 15. Incharge Pool Car, Karkardooma Courts, Delhi.
- 16. Incharge Cash Branch, Karkardooma Courts, Delhi.
- 17. Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
- 18. Chief Public Prosecutor, Karkardooma Courts, East, Delhi.
- The Commissioner of Police, Delhi and DCP, East, Delhi. (Through Chowki Incharge KKD, Delhi.)
- 20. The I G (Prison), Tihar Jail, Delhi/ New Delhi.
- 21. Lock Up Incharge, Karkardooma, Delhi.
- 22. Information Cente/(E-Sewa Kendra), Karkardooma Courts, Delhi.
- Video Conference Room, Karkardooma Courts, Delhi.
- 24. Web-Site Committee (Computer Branch).
- 25. The Secretaries, Bar Association, KKD, Delhi
- 26. Office Order File.

(Ruby Neeraj Kumar) Chief Judicial Magistrate, Kast Karkardooma Courts, Delhi